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Title: Need to convene the meeting of the Cauvery River Authority and to solve the problems due to the water dispute in the Cauvery delta area.

SHRI S.S. PALANIMANICKAM (THANJAVUR): Mr. Speaker, Sir, in the Cauvery Delta of Tamil Nadu, 8 lakh acres of paddy crop is in a critical position due to want of water. Two months ago, our leader, Dr. Kalaingar requested the hon. Prime Minister to convene a meeting of the Cauvery River Authority, but so far the meeting has not been convened. The Government of Karnataka is not ready to honour the Interim Award of the Cauvery Water Disputes Tribunal and they are not ready to honour the Distress Management Formula also. The farmers of the Cauvery Delta are demonstrating and conducting agitation throughout the Delta area due to lack of water and the Central Government is watching the situation as a silent spectator. The State Government also is not taking any positive steps.

So, I urge upon the Prime Minister to immediately convene the meeting of the Cauvery River Authority and find out a solution to this problem so as to save the farmers of the Cauvery Delta and lakhs of agricultural labours. I request the Government to give a positive response on this matter.

SHRI A.K.S. VIJAYAN (NAGAPATTINAM): Mr. Speaker, Sir, I also would like to associate myself on the matter raised by Shri Palanimanickam because the farmers of my constituency are very much affected due to lack of water.

SHRI ADHI SANKAR (CUDDALORE): Mr. Speaker, Sir, I also associate myself with this issue.

**श्री रामजीलाल सुमन** : अध्यक्ष महोदय, यह मामला बहुत गंभीर है, सरकार को सर्कुलर वापस लेना चाहिए।

**अध्यक्ष महोदय** : सुमन जी, राशिद भाई को भी बोलने दीजिए। अलवी जी, आप बोलिये।